

# THE HIGH COURT OF ORISSA: CUTTACK

## STANDING ORDER NO.1 OF 2021

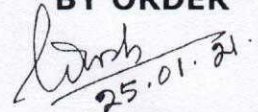
It is informed to all concerned that, Hon'ble the Chief Justice has been pleased to request the Learned Counsel to adhere the following procedures at the time of filing of cases before the Hon'ble High Court of Orissa.

1. To file English translated copies of the vernacular documents at the time of filing of cases.
2. To type out their full names in capital letters along with enrolment number in body of the petition.
3. To clearly type out their names in capital letters along with enrolment number and mobile number in the Vakalatnama.

**This will come into force with immediate effect.**

**Dated, Cuttack, the 25<sup>th</sup> January, 2021**

BY ORDER



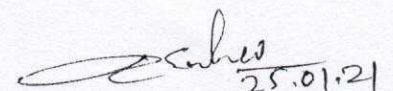
**REGISTRAR (JUDICIAL)**

**Memo No. 1093 (100) Dated. 25.01.2021  
[X-1/2021]**

Copy forwarded to the;

1. All Officers of the Court
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. Sr. Secretaries / Secretaries / P.As to place before Hon'ble Judges for kind information.
4. All S.R/ A.S.R & O.C / Superintendents / Section Officers of the Court.
5. Peskar, Lawzima Court.
6. Technical Director, NIC/Superintendent, Computer Section to upload in the website of Orissa High Court.
7. Notice Board.

for information and necessary action.



**SPECIAL OFFICER (SPL. CELL)**

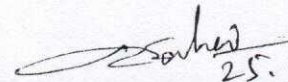


**Memo No.1094 (150) Dated.25.01.2021**  
**[X-1/2021]**

Copy forwarded to the;

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack
3. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
4. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
5. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, School and Mass Education Department, Bhubaneswar
8. Addl. Chief Secretary to Govt. of Odisha, Higher Education Department, Bhubaneswar
9. Principal Secretary to Govt. of Odisha, Health & Family Welfare Deptt., Bhubaneswar
10. Director, Odisha Judicial Academy, Cuttack
11. Member Secretary, Odisha State Legal Services Authority, Cuttack
12. District & Sessions Judges.....(All) of the State
13. Chairman, Interim Committee, Orissa High Court Bar Association, Cuttack

for information and necessary action.

  
25.01.21

**SPECIAL OFFICER (SPL. CELL)**